

[English]

Expenditure on PSUs

5439. SHRI PRAMOTHES MUKHRJEE:

SHRI PRADIP BHATTACHARYA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Govt. expenditure on PSUs continue to rise" appearing in the 'Indian Express' dated March 2, 1997;

(b) if so, whether the expenditure by the Government on Public Sector Undertakings under the administrative control of his Ministry continue to rise and the achievements of the Public Sector Undertakings is not the desired level; and

(c) if so, the facts thereof and steps taken by the Government to minimise its expenditure?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) and (c) A statement is attached.

Statement

Budgetary support during five years for Department of Heavy Industry

(Rs. in Cr.)

Year	Plan		Non-Plan		Total
	Capital	Revenue	Capital	Revenue	
1992-93	146.25	2.84	84.15	2.24	235.48
1993-94	60.10	6.93	92.39	10.93	170.35
1994-95	133.72	3.26	122.20	16.78	275.96
1995-96	156.30	9.35	173.52	12.54	351.71
1996-97	128.58	7.00	194.99	7.77	338.34
Total (actual)	624.95	29.38	667.25	50.26	1371.84

The increase in Budgetary Provision in 1995-96 and 1996-97 is due to provision of funds for implementation of revival schemes sanctioned in the case of units of BBUNL, units of BYNL, SIL, HEC etc. and to partially meet the cash losses of major PSUs like MAMC, HPF, HEC, TAFCO etc.

PSUs of the Department of Heavy Industry registered a production of Rs. 10471 crores (Provisional) during 1996-97 thereby posting a growth of 10% over the production of Rs. 9538 crores during 1995-96.

Similarly, losses were reduced to Rs. 435 crores

(provisional) during 1996-97 against Rs. 577 crores during 1995-96 and Rs. 1018 crores in 1994-95.

Various steps taken for improving the performance of the PSUs include revival through BIFR process, formation of joint ventures to enhance competitiveness and viability by infusion of technology and market strength, rationalisation of manpower, etc.

Open Cast Coal Mining

5440. SHRI HANSRAJ AHIR : Will the Minister of COAL be pleased to state:

(a) whether pollution is increasing and the crops of the farmers of the nearby areas being adversely affected due to open coal mines; and

(b) if so, the measures being taken by the Government to control pollution and to provide relief to the farmers ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) No, Sir.

(b) The steps being taken to maintain water, air and noise pollution within permissible limits laid down by the statute are :-

1. Water spraying at haul roads, other roads, crushers, transfer and loading points to arrest generation of air borne dust.

2. Green belt is provided around colony and industrial area to arrest air and noise pollution.

3. Water is treated in effluent plants before discharging in water ways.

4. Sufficient distance between edge of opencast and cultivable land is maintained.

Opening of New Coal Mines

5441. SHRI DHIRENDRA AGARWAL: Will the Minister of COAL be pleased to state :

(a) whether the Government propose to open new collieries in Bihar particularly in Palamau and Chatra districts; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) and (b) Yes, Sir. Coal India Ltd. has plans to open the following two new projects in the Palamau and Chatra Districts in Bihar during IX Plan period (1997-98 to 2001-2002) :

1. Hurlong UG (0.15 mty) - Palamau District
2. Ashok Expansion OC (5.00 mty) (Incremental) - Chatra District